

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 2949/2023 In C.P. (IB)/1231(MB)2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 25.10.2023

NAME OF THE PARTIES: RESERVE BANK OF INDIA V/s
RELIANCE CAPITAL LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

Mr. Gaurav Joshi, Senior Advocate a/w Mr. Rohan Kadam, Advocate i/b Mr. Abhishek Adke appeared for the Administrator.

Mr. Manoj Shirsat, Senior Counsel on behalf of Income Tax Department.

Mr. Venkatesh Dhond, Senior Counsel a/w Mr. Kunal Mehta, Advocate i/b Mr. Sujit Lahoti and Associates appeared for the Respondent no. 2.

Ms. Pooja Dhar, Advocate appeared on behalf of CoC.

1. Learned Counsel for the Income Tax Department appears and seeks two weeks' time to place on record their affidavit.
2. Two weeks' time granted. No further time will be granted.
3. List this matter on **29.11.2023** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)